

F.No. J-11017/16/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 03th June, 2016

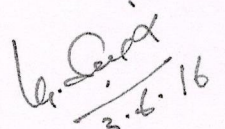
ORDER

The President is pleased to engage Shri Ramji Thakur, Advocate as Additional Standing Govt. Counsel for conducting Central Government litigation before District Court Ghazipur, Uttar Pradesh as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Name	Address & Mobile Number	Enrl. No.
District Court Ghazipur (Uttar Pradesh) Additional Standing Government Counsel		
Ramji Thakur	Vill-Bandhu Chak, Post - Nagwa, District Balia (UP), Pin-277001. Mob: 9450777426	UP/272/1989

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

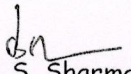
3. Hindi version of this order will follow.


3.6.16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Ashok Mehta, Ld. ASG, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
3. Sh. Gyan Singh, Asstt. SG, 518/409, New Mumfordgunj, Allahabad-211002.
4. Sh. Surya Bhan Pandey, Asstt. SG, C-8, Bhikhampura Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
5. The District Judge, Ghazipur, Uttar Pradesh.
6. Shri Ramji Thakur, Addl. Govt. Standing Counsel, as above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.


(B. S. Sharma)
Superintendent Legal (Judicial Section)